

(2)

OA 713/07

Att. 02.07.08

Hon. Mr. N D. Dayal, A. M.

Hon. Mr. A K. Guha, J. M.

Sri P. Srivastava, counsel for
applicant submits that the relief
sought for has already been granted
to the applicant and as such the
OA has become infructuous.

The OA is, therefore, dismissed
as having become infructuous.

Subramanian
J. M.

N.D. Dayal
A. M.

~~OA
Jup. Prepare
on 9/7/08
P.M.D.~~

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